

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 4807 of 2020

Tikki Sona **Petitioner**
Versus
The State of Jharkhand **Opposite Party**

CORAM :HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. Dilip Prasad, Advocate
For the Opp. Party : Ms. Shweta Singh, Advocate

Through Video Conferencing

03/11.09.2020

Learned counsel for the petitioner Mr. Dilip Prasad submits that one interlocutory application has been filed in the present case in connection with the defects.

2. Considering the above, office is directed to list this case along with the interlocutory application on 18.09.2020 under appropriate heading.

(Anubha Rawat Choudhary, J.)

Pankaj